# GOVERNMENT OF INDIA

## MINISTRY OFPERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

#### **RAJYA SABHA**

#### **QUESTION NO18.11.2010**

#### ANSWERED ON

### **CHANGES IN CIVIL SERVICES EXAMINATION.**

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SHRI UPENDRA KUSHWAHA

Will the Minister of COALCOALCOALCOALPERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether it is a fact that Government has brought out a change in the preliminary stage of Civil Services Examination to be held next year (2011), wherein earlier a candidate was free to opt one optional subject with General Knowledge paper as compulsory subject whereas now there would be a common paper for all in place of optional subject;
- (b) whether it is also a fact that questions from English language would also be asked in the said paper, due to which the knowledge of English language would be mandatory for all the candidates who wish to appear in the examination: and
- (c) if so, the reasons therefor?

#### **ANSWER**

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

- (a): Yes, Sir.
- (b) &(c): Under the revised syllabus of Civil Services (Preliminary) Examination, English Language Comprehension Skills of Xth level have been introduced. Already, at the stage of Civil Services (Main) Examination, there is a compulsory paper on English carrying 300 marks which is of qualifying nature. Thus, inclusion of English Language Comprehension Skill under the new scheme, would help preparedness of a candidate for taking Civil Services (Main) Examination.